

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

NAGPUR BENCH : NAGPUR.

DATE OF PUBLICATION ON : **10/12/2018** LAST DATE ON : 04/01/2019

The parties and advocates concerned are requested to make payment of further advance or remove office objections to make their certified copies ready, within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

Sr. Nos	Copying Appln.	Case Nos.		Name of Advocates & Parties	Objections/ F.A. Rs.
1	12422	FA	566/2016	RAJU KADU	FA 103/-
2	9418	APEAL	201/2018	SS DEWANI	FA 05/-
3	14628	WP	4779/2008	PP PENDKE	FA 518/-
4	12713	APEAL	425/2012	SM GHODESWAR	FA 26/-
5	14639	WP	370/2017	VIJAY JAMBHULKAR	FA 54/-
6	14722	WP	4962/18	VV BHANGDE	FA 110/-
7	14126	WP	536/2015	MUSHEER AHMED	FA 137/-
8	14002	FA	644/2016	PURUSHOTTAM PATIL	FA 138/-
9	14276	FA	209/2008	AKASH MOON	FA 507/-
10	13262	WP	7796/2017	B.D.BHUREWAR	FA 1404/-
11	12215	WP	1052/2012	ABHIJIT DESHPANDE	FA 876/-

MRS VD TIWARI
ASSISTANT REGISTRAR

IN THE HIGH COURT OF JUDICATURE AT BOMBAY**NAGPUR BENCH : NAGPUR.****DATE OF PUBLICATION ON : 11/12/2018 LAST DATE ON : 05/01/2019**

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Sr. Nos	Copying Appln.	Case Nos.		Name of Advocates & Parties	Objections/ F.A. Rs.
1	1215	FA	94/18	JB KASAT	36/-
2	14683	APL	144/15	VAISHALI ZALKE	2/-
3	11383	WP	4543/17	SR DESHPANDE	19/-
4	13793	FA	1121/14	CC ANTHONY	4/-
5	14697	FA	625/17	VD DARNE	19/-
6	14496	WP	432/17	RS SIRPURKAR	13/-
7	14358	WP	7076/16	RS PARSODKAR	13/-
8	9278	APEAL	257/17	SG KARMARKAR	2595/- & THIRD PARTY AFFIDAVIT REQ

MRS VD TIWARI
ASSISTANT REGISTRAR

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

NAGPUR BENCH : NAGPUR.

DATE OF PUBLICATION ON : **12/12/2018** LAST DATE ON : 07/01/2019

The parties and advocates concerned are requested to make payment of further advance or remove office objections to make their certified copies ready, within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

Sr. Nos	Copying Appln.	Case Nos.		Name of Advocates & Parties	Objections/ F.A. Rs.
1	8855	WP	7048/17	SM PATRIKAR	F/W
2	5284	FA	773/08	PS MIRACHE	F/W
3	13550	FA	35/11	SD ZOTING	F/W
4	8853	WP	7049/17	SM PATRIKAR	F/W
5	8854	WP	7050/17	SM PATRIKAR	F/W
6	14724	WP	5862/18	SS TAMBULKAR	F/W
7	13152	FA	1035/17	AP KALMEGH	F/W
8	13155	FA	1036/17	AP KALMEGH	F/W
9	13149	FA	1038/16	AP KALMEGH	F/W
10	12548	WP	3427/18	PRABHUDAS GAJBHIYE	F/W
11	11382	WP	4607/18	SR DESHPANDE	40/-
12	14445	WP	4236/06	SS MORE	314/-
13	14326	FA	803/04	SV INGOLE	90/-
14	14804	WP	7236/18	HM BOBDE	19/-
15	14782	SA	660/04	SJ KADU	9/-
16	14713	WP	8146/18	KS MALOKAR	2/-
17	14694	WP	1376/17	SIBGHATULLAH JAGIRDAR	40/-
18	14619	WP	1080/17	HS CHAWHAN	5/-
19	14891	WP	6317/17	BG KULKARNI	26/-
20	14039	WP	4053/18	PS KSHIRSAGAR	82/-
21	13932	FA	249/16	JB KASAT	110/-
22	14038	WP	3923/18	PS KSHIRSAGAR	173/-
23	14553	APEAL	137/17	AK SORDE	411/-
24	14336	SA ST	23863/18	BHIMRAO NATHE	684/-

MRS VD TIWARI
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IN THE HIGH COURT OF JUDICATURE AT BOMBAY

NAGPUR BENCH : NAGPUR.

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The parties and advocates concerned are requested to make payment of further advance or remove office objections to make their certified copies ready, within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

Sr. Nos	Copying Appln.	Case Nos.		Name of Advocates & Parties	Objections/ F.A. Rs.
1	14575	APEAL	508/18	PV NAVLANI	41/-
2	14812	WP	3981/17	GAURI VENKATRAMAN	5/-
3	14745	WP	6428/15	KS MALOKAR	26/-
4	14769	FA	390/18	SUMESHA CHOUDHARI	2/-
5	14738	WP	3616/17	ROHIT JOSHI	82/-
6	14818	WP	3616/17	KIRTI SATPUTE	82/-
7	14591	WP	7106/16	KIRTI SATPUTE	12/-
8	14806	WP	7576/18	HM BOBDE	72/-
9	14679	WP	4690/15	VK PALIWAL	6/-
10	14036	WP	5517/18	PS KSHIRSAGAR	159/-
11	14801	FA	209/08	RB DHORE	THIRD PARTY AFFIDAVIT REQ
12	14799	FA	153/08	RB DHORE	THIRD PARTY AFFIDAVIT REQ
13	14757	MCA	1043/16	AA GHONGE	THIRD PARTY AFFIDAVIT REQ
14	14531	FA	457/07	MB JOSHI	19/-
15	10846	SA	379/13	AA HANDE	117/- & THIRD PARTY AFFIDAVIT REQ
16	14521	APEAL	102/18	AS KATHANE	61/-
17	14803	WP	7012/18	HM BOBDE	2/-
18	14079	WP	759/17	AB MIRZA	31/-
19	14807	WP	7179/18	HM BOBDE	142/-
20	14037	WP	3841/18	PS KSHIRSAGAR	75/-
21	14680	SA	5/05	DB WALTHARE	34/-
22	14638	WP	3181/18	RD DHANDE	12/-
23	14459	APL	20/15	SV SIRPURKAR	26/-
24	14187	WP	6823/18	SAIFUDDIN AHMAD	125/-

Daily Objection List

25	14054	FA	1133/13	SB DHANDE	33/-
26	14055	SA	24/15	HM SAKHARE	47/-
27	12833	FA	338/08	M.ANILKUMAR	187/-
28	14035	WP	5781/18	PS KSHIRSAGAR	159/-
29	14671	APL	20/15	AS AGRAWAL	62/-
30	11868	WP	4516/18	VK PALIWAL	2/-

MRS VD TIWARI
ASSISTANT REGISTRAR

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

NAGPUR BENCH : NAGPUR.

DATE OF PUBLICATION ON : **14/12/2018** LAST DATE ON : 09/01/2019

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Sr. Nos	Copying Appln.	Case Nos.		Name of Advocates & Parties	Objections/ F.A. Rs.
1	14910	SA	96/16	ABHIJIT DESHPANDE	5/-
2	14922	WP	6835/18	KS MALOKAR	12/-
3	14905	APEAL	99/18	SD UKEY	68/-
4	14315	FA	1140/15	RG AGRAWAL	22/-
5	7614	FA	1375/17	KS NARWADE	38/-
6	14914	WP	7716/17	MUSHEER AHMED	103/-
7	12182	SA	445/03	PR AGRAWAL	12/-
8	14845	WP	422/17	AP TATHOD	5/-
9	14744	APEAL	188/18	SK SABLE	13/-
10	14523	APEAL	501/04	RM PATWARDHAN	12/-
11	10705	SA	247/11	JA ANTHONY	61/-
12	10864	SA	247/11	WANDEO GANAR	54/-
13	7615	FA	1206/16	KS NARWADE	110/-
14	14596	CAF	383/99	BJ LANDGE	146/-
15	13941	FA	333/16	JB KASAT	118/-
16	14897	WP	2042/16	HD FUTANE	CF STAMP RS 5/- REQ ON APPLN

MRS VD TIWARI
ASSISTANT REGISTRAR